

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 205 of 2013

Dated : 6th January, 2015

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of

M/s Sathavahana Ispat Ltd.

... Appellant(s)

Versus

**Karnataka Electricity Regulatory
Commission & Anr.**

....Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayan M.G.

Counsel for the Respondent(s) : Ms. Srishti Govil

ORDER

At the request of the learner counsel for the Respondent No.2, post the matter for further hearing on **19.01.2015**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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